

Annexure – 5

Name of the corporate debtor: VRG Digital Corporation Private Limited; Date of commencement of Liquidation: 15-02-2021 (Order Receipt Date: 20-02-2021); List of creditors as on: 01-04-2021
List of Operational Creditors (Government Dues)

(Amount in ₹)

| Sr. No. | Details of claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|--------------|------------------------------------------------------------|---------------------------|----------------------------------------------------|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------------------------|---------------------------------------------|-----------------------------|--------------------------------------------|----------------------------|------------------------------------------------|--------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | Deputy Commissioner of State Tax (MUM-VAT-E-635) | Government of Maharashtra | MUM-VAT-E-635 | 23-03-2021 | 2,04,53,709 | 2,04,53,709 | Government Dues | - | NO | - | 2.22% | - | - | - | - | NA |
| 2 | Directorate General of GST Intelligence, Mumbai Zonal Unit | Government of India | NA being an organisation under Government of India | 24-03-2021 | 90,24,53,228 | 90,24,53,228 | Government Dues | - | NO | - | 97.78% | - | - | - | - | NA |
| Total | | | | | 92,29,06,937 | 92,29,06,937 | | - | | - | 100.00% | - | - | - | - | |